

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.8515-8516/2019

(Arising out of impugned final judgment and order dated 28-03-2019 in WPIL No. 47/2019 28-03-2019 in WP No. 3916/2019 passed by the High Court of Andhra Pradesh at Amravati)

RAKESH REDDY

Petitioner(s)

VERSUS

P. MOHAN RAO & ORS. ETC.

Respondent(s)

(For interim relief)

Date : 15-04-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SANJIV KHANNAFor Petitioner(s) Mr. A. Ramesh, Adv.
Ms. Aruna Gupta, AOR
Mr. Syed Ahmad Naqvi, Adv.
Mr. Siddhant Buxy, Adv.For Respondent(s) Mr. Yelamanchili Shiva Santosh Kumar, Adv.
Mr. Vasanth Bharani, Adv.
Mr. Tarun Gupta, AOR

Mr. Abdul Azeem Kalebudde, AOR

Mr. Pulkit Tare, AOR
Mr. Anup Jain, Adv.UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner seeks leave of this Court to withdraw the special leave petitions. The special leave petitions are dismissed as withdrawn.

(Chetan Kumar)
A.R. -cum-P.S.(Anand Prakash)
Court Master